

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1362

ANSWERED ON:17.08.2012

EMERGENCY LANDING OF AIR INDIA FLIGHT

Bais Shri Ramesh;Naik Shri Shripad Yesso;Singh Alias Pappu Singh Shri Uday;Sugavanam Shri E.G.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether an Air India plane was forced to make an emergency landing at Pakistan`s Nawabshah Airport in Sindh recently;
- (b) if so, the details thereof and the reasons therefor alongwith the steps taken to bring back the passengers to the country and to ensure the safety and security of the passengers;
- (c) whether any investigation/enquiry has been conducted in this regard; and
- (d) if so, the details thereof along with the findings / outcome thereof; and
- (e) if not, the reasons therefor and the steps taken / proposed to be taken by the Government to avoid recurrence of such events and also to bring the guilty persons to book?

**Answer**

MINISTER OF CIVIL AVIATION ( SHRI AJIT SINGH )

- (a) and (b): Air India Airbus A319 operating flight AI940 of July 5, 2012 from Abu Dhabi to Delhi with 122 passengers on board made a precautionary landing at Nawabshah Airport, Pakistan due to all three hydraulic system overheat ECAM message during cruise at Flight level350. The aircraft made an uneventful landing at Nawabshah Airport and there was no damage or injury to any passenger or crew members. Relief aircraft was sent from Delhi to transport stranded passengers back to the country.
- (c): Investigation of the above incident is being done by Air India A319 Aircraft Permanent Investigation Board(PIB). Further the component removed from the aircraft after the incident has been sent to M/s. Airbus Industries for further investigation.
- (d) and (e) Necessary corrective actions will be taken on finalisation/receipt of the report of the PIB.